

15.36 1/2 hrs

15.37 1/2

CONSTITUTION (AMENDMENT) BILL*

AGRICULTURAL WORKERS BILL*

(Amendment of Tenth Schedule)

[English]

[Translation]

SRI MOHAN SINGH (Deoria):- I beg to move for leave to introduce a Bill further to amend the Constitution of India.

[English]

Mr. Deputy -Speaker: The question is:

" That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

[Translation]

SRI MOHAN SINGH:- I introduce the Bill

15. 37 hrs.

(CONSTITUTION (AMENDMENT) BILL*

(Amendment of articles 200 and 201)

[English]

SHRI CHITTA BASU (Barasat): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY -SPEAKER: The question is:

" That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI CHITTA BASU: I introduce the Bill

SHRI CHITTA BASU (Barasat): I beg to move for leave to introduce a Bill to provide for the welfare of agricultural workers and to regulate their employment and conditions of service and for matters connected therewith.

MR. DEPUTY-SPEAKER: The question is:

" That leave be granted to introduce a Bill to provide for the welfare of agricultural workers and to regulate their employment and conditions of service and for matters connected therewith."

The motion was adopted.

SHRI CHITTA BASU: I introduce the Bill

15.38 hrs

CONSTITUTION (AMENDMENT) BILL*

(Insertion of new articles 28 1A and 281 B)

[English]

SHRI CHITTA BASU (Barasat): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

" That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.